

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 1035/1997

Wednesday, this the 21st May, 1997

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

1. A. L. Sharma S/O Minoo Sharma,
R/O House No.379,
Railway Colony,
Ghaziabad.
2. Ashok Kumar Gupta S/O
D. K. Gupta,
R/O House No. 171/A-4,
Basant Lane Railway Colony,
Panchkuin Road,
New Delhi.
3. D. N. S. Yadav S/O Deepa Singh Yadav,
Signal Inspector,
Northern Railway,
Lucknow.
4. Avinash Narayan Lal
S/O J. N. Lal,
Working as Signal Inspector (D),
Northern Railway,
Shahjahanpur. Applicants

(By Shri S. K. Sawhney, Advocate)

-versus-

1. Union of India through
Secretary,
Railway Board,
Rail Bhawan,
New Delhi.
2. General Manager,
Northern Railway,
Baroda House,
New Delhi. Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal,

The learned counsel for the applicants wants to withdraw this application with liberty to file a fresh application, in view of the fact that the

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representation of the applicants has been sent by the second respondent to the first respondent and the same is under consideration of the first respondent.
Prayer allowed.

Accordingly, the O.A. is dismissed as withdrawn with liberty to file fresh application.

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(K. M. Agarwal)
Chairman

S. P. Biswas
(S. P. Biswas)
Member (A)

/as/